

1	2	3	4	5
17.12.2018	70	300	700	550
18.12.2018	185	350	800	600
19.12.2018	93	320	850	650
20.12.2018	81	350	830	650
21.12.2018	195	350	850	700
22.12.2018	52	300	750	600
23.12.2018	120	320	800	650
24.12.2018	44	300	750	600
25.12.2018	Nil	Nil	Nil	
26.12.2018	Nil	Nil	Nil	
27.12.2018	18	400	700	550
28.12.2018	63	310	710	600
29.12.2018	Nil	Nil	Nil	
30.12.2018	70	360	820	650
31.12.2018	Nil	Nil	Nil	

Source: As collected and reported by AMC, Tadepalligudem.

Implementation of Rashtriya Gokul Mission

2597. SHRI D. KUPENDRA REDDY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government implements Rashtriya Gokul Mission in the country; and

(b) if so, the details thereof along with the projects approved/implemented in various States, since inception of the Mission, State-wise/project-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRIMATI KRISHNA RAJ): (a) and (b) Yes, Sir. Department of Animal Husbandry, Dairying and Fisheries has been implementing Rashtriya Gokul Mission with the aim of development and conservation of indigenous bovine breeds. The details of the projects approved/implemented in various States since inception of the mission is given in the Statement.

Statement

Details of the projects approved/implemented in various States since inception of the Rashtriya Gokul Mission

Sl. No.	State/UT	Total Project cost approved	2014-15	2015-16	2016-17	2017-18	2018-19	Total
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	6392.54	600.00	0.00	675	437.00	1861.51	3573.51
2.	Arunachal Pradesh	1035.19		264.50	14.81	200.00	10.47	489.78
3.	Assam	2761.32	200.00		287.15	0.00	1174.53	1661.68
4.	Bihar	19345.07		750.00	0	4489.95	2783.53	8023.48
5.	Chhattisgarh	6641.46	1080.00		0	100.00	2524.32	3704.32
7.	Gujarat	10657.91		873.22	100	0.00	179.20	1152.42
6.	Goa	2.84			0	0.00	2.84	2.84
8.	Haryana	8401.16	469.20		1500	317.22	40.84	2327.26
9.	Himachal Pradesh	3534.39	571.00		0	687.00	218.16	1476.16
10.	Jammu and Kashmir	2118.44		175.00	0	196.75	81.68	453.43
11.	Jharkhand	5791.85	500.00		1000	157.73	819.97	2477.70
12.	Karnataka	6476.72		1160.00	100	857.00	99.78	2216.78
13.	Kerala	5408.19	1000.00	500.00	1000	136.00	264.09	2900.09
14.	Madhya Pradesh	10840.56	2400.40	1981.00	850	1619.00	766.52	7616.92
15.	Maharashtra	9799.21	100.00		1500	300.00	871.87	2771.87
16.	Manipur	3266.60	650.00	534.02	350.5	200.00	495.85	2230.37
17.	Meghalaya	2352.05			20.29	0.00	945.37	965.66
18.	Mizoram	669.63	250.00	177.95	63.52	0.00	8.69	500.16
19.	Nagaland	2655.25	648.30	475.10	245.66	558.29	11.01	1938.36
20.	Odisha	11555.92	1106.00		1591.98	0.00	2294.33	4992.31
21.	Punjab	5313.83		600.00	100	500.00	855.18	2055.18
22.	Rajasthan	6777.68	500.00		150	1654.00	275.07	2579.07

1	2	3	4	5	6	7	8	9
23.	Sikkim	1895.36	500.00		11.79	925.91	18.69	1456.39
24.	Tamil Nadu	11077.51	2376.12		850	1200.23	686.23	5112.58
25.	Telangana	5182.02	500.00		0	801.45	122.51	1423.96
26.	Tripura	1926.00	551.00		671.38	0.00	33.52	1255.90
27.	Uttar Pradesh	12788.04	1000.00	200.00	132.02	2000.00	1114.54	4446.56
28.	Uttarakhand	8884.89	500.00		661	0.00	3473.88	4634.88
29.	West Bengal	4177.91	400.00	485.28	0	1426.29	27.41	2338.98
30.	Chandigarh	3.18					3.18	3.18
31.	Delhi	46.02					46.02	46.02
32.	Daman and Diu	0.12					0.12	0.12
33.	Dadra Nagar Haveli	1.38					1.38	1.38
34.	Lakshadweep	1.02					1.02	1.02
35.	Puducherry	143.30					4.68	4.68
36.	Andman and Nicobar Islands	309.90					309.90	309.90
37.	NDDB	5772.78					1228.20	1228.20
38.	ICAR-NBAGR	3602.51					890.11	890.11
TOTAL		187609.74	15902.02	8176.07	11875.10	18763.82	24546.21	79263.22

**Diversion of funds for Bhopal Gas Tragedy Relief and
Rehabilitation (BGTRR)**

2598. SHRI MAJEED MEMON: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that even after 7 years, only ₹ 129.50 crore was utilised out of the ₹ 272.75 crore allocated by the Ministry of Chemicals and Fertilizers to the Bhopal Gas Tragedy Relief and Rehabilitation (BGTRR);

(b) whether it is also a fact that ₹ 85.87 crore was diverted from the remaining ₹ 143.25 crore to construct roads, parks and drains; and

(c) if so, the reasons why the Ministry agreed to divert the funds meant for the rehabilitation of gas hit survivors to other purposes on March 23, 2018?